

Name of the Corporate Debtor-	Epitome Plast-o-Pack Private Limited
Date of commencement of CIRP-	2nd May 2024
List of creditors as on-	23rd May 2024

Annexure- 7
List of Operational Creditors (Government dues)

Sl. No.	Details of Claimant		Details of claims received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Income Tax Department	Government of India	21/05/2024	69,28,152	Nil	Demand u/s 143	Nil	Nil	No	Nil	69,28,152	Nil	69,28,152	69,28,152	An appeal has been preferred by the Corporate debtor in Form 35. Pending the outcome of the appeal, the claim is not being admitted and is kept as contingent claim
Grand Total				69,28,152.00	-										

